

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 286 of 2019

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Dodson-Lindblom Hydro Power Pvt. Ltd.	...Appellant(s)
Vs.	
Maharashtra Electricity Regulatory Commission & Ors.	...Respondent(s)

Counsel for the Appellant(s) : Mr. Arpit Marwah

Counsel for the Respondent(s) : Mr. Anup Jain
Mr. S. Rama for R-2

ORDER

Admit. Issue notice to the Respondents except Respondent No.2 returnable on 30.09.2019. Dasti, in addition is permitted.

List the matter on **30.09.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**